

2. Panjim-Margao 7 GHZ Digital scheme to replace existing analogue system.
3. Panjim-Karwar Narrow band M.W. scheme.
4. Belgaum-Panjim wide band M.W. scheme to replace existing narrow band scheme.
5. Panjim-Ponda UHF
6. Panjim-Kudal UHF
7. Provision of two Earth Stations at Daman and Diu.
8. Provision of two openwire 3 channel carrier system and six FM VFT systems.
9. (a) 20 line Telex exchange at Mapusa.  
(b) Expansion of Margao Telex exchange from 60 to 100 lines.
10. Expansion of Panji exchange from (3300 to 4800) lines.
11. Expansions of Margao exchange (3000 to 4000) lines.
12. Provision of National Subscribers' Dialling facilities at Mapusa.
13. Expansion from (1500-1700) of Vasco MAX-II Exchange.
14. Expansion of Mapusa MAX-II exchange (800-1000).
15. Automatisation of Ponda Exchange.
16. Expansion Daman MAX-00 exchange (500-600).

**Statement—II**

*Proposals of New Exchanges*

Name of Exchanges & Location	Likely Commissioning
1. Manjre	50 line 1986-87
2. Majroda	-do- 1987-88
3. Curtarim	-do- 1988-89
4. Chandor	-do- 1988-89
5. Betul	-do- 1989-90

} Depend-  
ing on  
Demand &  
financial  
viability.

**Disposal of Bad Quality Rice in Kerala**

56. SHRI THAMPAN THOMAS : Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state :

(a) the quantity of rice destroyed in 1984, 1985 and 1986 in the various godowns of Food Corporation of India in Kerala ;

(b) the quantity of rice auctioned being unfit for supply through Public Distribution System ; and

(c) the reasons for supplying bad quality rice to Kerala State ?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI GHULAM NABI AZAD) : (a) No quantity of rice was destroyed in 1984, 1985 and 1986 in godowns of Food Corporation of India in Kerala.

(b) No rice stock have been disposed by way of auction. However, a quantity of 46232 tonnes of rice found un-suitable for issue through Public Distribution System is being disposed of through tender enquiry in Kerala.

(c) The entire rice received in Kerala is carefully examined. Rice conforming to PFA Limits is only issued for distribution through Public Distribution System after joint inspection with State Government Authorities. Stocks found unfit for distribution through Public Distribution System are sold otherwise. Therefore, no bad quality rice is supplied to the consumers through Public Distribution System in Kerala.

**Delivery of Telegrams**

57. SHRI MOOL CHAND DAGA : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether Department of Telecommunications embarked in 1985 on a three year action in telegraph network moderni-

sation scheme to ensure that at least ninety-eight per cent of the telegrams are delivered within twelve hours ;

(b) if so, the details of the said scheme and when and where was it introduced ;

(c) whether the same has been extended to other places also by now ;

(d) if so, the details thereof ;

(e) the details of achievement in this regard ; and

(f) if target has not been achieved, the reasons for the same and on whom responsibility has been fixed ?

**THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI SONTOSH MOHAN DEV) :**

(a) Yes, Sir. The Department of Telecommunications has launched a three-year Action Plan for modernisation of the telegraph network to ensure that 98% of telegrams are delivered in 12 hours.

(b) The Action Plan envisages preparation of a telegraph message switching network plan for the country, development of building blocks for the network like Store and Forward Message Switching Systems and terminal devices like Electronic Key Boards and Electronic Key Board Concentrators. The Action Plan has commenced with effect from November, 1985 and covers the entire country.

(c) to (e). The Action Plan envisages modernising the entire country's telegraph network. The telegraph message switching network plan for the country has already been prepared. After identifying the building blocks, the development work for prototype 128-Line Store and Forward Message Switch, 64-Line Store and Forward Message Switch, Electronic Key Boards, Electronic Key Board Concentrators has started and progressing satisfactorily.

(f) The targets achieved are reasonably satisfactory.

**Setting up of Refinery at Karnal**

58. **SHRI VISHNU MODI :**  
**SHRI BALWANT SINGH**  
**RAMOOWALIA :**  
**CH. RAM PRAKASH :**  
**SHRIMATI GEETA MU-**  
**KHERJEE :**

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to refer to the reply given to S.Q. No. 116 on 11-11-1986 regarding Karnal Oil Refinery Project and state :

(a) whether the offers of various parties for setting up oil refinery at Karnal in the joint sector have been examined ;

(b) if so, the decision taken in the matter ; and

(c) when the work is likely to start on the project and the expenditure likely to be incurred thereon ?

**THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS AND MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI BRAHMA DUTT) :**

(a) to (c) Government have taken a decision in principle, to set up a 6 MTPA refinery at Karnal. The details of its financing etc. are to be worked out, before the project is started. The present estimate of the cost of the project is of the order of Rs. 1500 crores.

**Strike by employees of Super Bazar, New Delhi**

59. **SHRI KAMLA PRASAD SINGH:** Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state :

(a) whether the attention of Government has been drawn to the news item captioned "Super Bazar strike hits